

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.09.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 767 of 2021	Corona Buildcon Private Limited Vs. Vekas Kumar Garg	Sinha Shrey Nikhilesh	
2.	Competition App. (AT) No. 09 of 2021	Thupili Raveendra Babu Vs. The Competition Commission of India	Apurva Sharma	

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 36 of 2020	Ajay Ajit Peter Kerkar Vs. Sneh Sadan Traders & Agents Ltd & Ors.	Varsha Banerjee	Sarthak Sharma Nitesh Jain-R2 Pulkitesh Tiwari Gauri Tyagi-R3
4.	Comp. App. (AT) (Ins) No. 453 of 2020	Global Steel Company Vs. JBF Petrochemicals Ltd.	Vishakha Gupta	Shiv Kumar Suri
5.	Comp. App. (AT) (Ins) No. 870 of 2020	Action Construction Equipment Ltd. Vs. Capacit'e Infra Project Ltd.	Fanish Kumar Rai	Abhay Anturkar Sarthak Mehrotra
6.	Comp. App. (AT) (Ins) No. 321 of 2021	Sandeep Garg & Anr. Vs. DMI Finance Pvt. Ltd. & Anr.	Manish Paliwal	Kinshuk Chatterjee Sumit Chander-R1 Shashwat Anand Adya Singh-R2

For Hearing

7.	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami-R1 Abhishek Baid Pradip Das-R2 Pawan Jabakh
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For Directions - to Settle Date

8.	Comp. App. (AT) (Ins) No. 644 of 2020 (PH)	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Archit Krishna	Vikram Hegde-R1 Aashna Agarwal- R4Nishit Agarwal- Intervenor
9.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 (PH)	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	Ronita Bhattacharya	Vikram Hegde-R1 Himanshu Satija- R2Nishit Agarwal- Intervenor
10.	Comp. App. (AT) (Ins) No. 48 of 2021 (PH)	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Shreya Singh	Pratibhanu Kharola- R1 Himanshu Satija-R4
11.	Comp. App. (AT) (Ins) No. 223 of 2021 (PH)	Kalyan Dombivali Municipal Corporation Vs. NRC Ltd.& Anr. With	Samrat K.Shinde	Ashna Agarwal Mahesh Agarwal- R1 Vikram Hegde-R2
12.	Comp. App. (AT) (Ins) No. 286-287 of 2021 (PH)	Mahavir Nalwaya Vs. Vikas Prakash Gupta & Ors. Resolution Professional, NRC Ltd.	Manish Paliwal	Pratibhanu Kharola- R1 Mahesh Agarwal- R2
13.	Comp. App. (AT) (Ins) No. 301 of 2021	Gurudeo Exports Corporation Pvt. Ltd. & 3 Ors. Vs. Akash Singhal Liquidator of Amira Pure Foods Pvt. Ltd. & Anr.	Rahul Gupta	RK Gupta-R1 & R2 Swaralipi Deb Roy
14.	Comp. App. (AT) (Ins) No. 318 of 2021	Meena Jain Proprietor, Tanu Traders Vs. Silvertan Papers Ltd. With	Prabhat Kr. Chaurasia	Alok Kumar
15.	Comp. App. (AT) (Ins) No. 319 of 2021	Sarita Jain Proprietor, Pratham Traders Vs. Silvertan Papers Ltd. With	Prabhat Kr. Chaurasia	Alok Kumar
16.	Comp. App. (AT) (Ins) No. 320 of 2021	Ankur Jain Vs. Silvertan Papers Ltd. With	Akshay Sharma	Alok Kumar

17.	Comp. App. (AT) (Ins) No. 323 of 2021	Amit Jain Proprietor, Aadi Traders Vs. Silvertoan Papers Ltd.	Prabhat kr.Chaurasia	Alok Kumar
18.	Comp. App. (AT) (Ins) No. 388 of 2021	G.S. Buildtech Pvt. Ltd. Vs. Ardee Infrastructure Venture Pvt. Ltd.	Anirudh Wadhwa	
19.	Comp. App. (AT) (Ins) No. 568 of 2021	Joint Commissioner of State Tax Vs. Shetkari Sakhar Karkhana (Chandapuri) Ltd. & Anr.	Aditya Pande	PS Thakre

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By order of Hon'ble Acting Chairperson
-sd/-
Registrar